# Commercial Court (District Level) Nava Raipur (C.G.)

# Statement for the Month of October, 2023

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	19	0	2	17
2	Arbitration	37	. 2	2	37
3	Execution	38	1	1	38
4	Misc. Cases	2	0	0	2
5	Misc. Appeal	0	0	0	0
	Total	96	3	5	94

Note:- Execution No. 02/2022, M/s.Orrisa Concrete Vs Union of India and Ors. Restored vide order dated 16.10.2023 has been included in Institution.

Judge
Commercial Court (Distt. Level)

Rate Rateur, Atal Magar, Distt.-Raipur (C.G.)

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### **SCHEDULE** Format for Statistical data for the month of 10/2023 (See Rule 3)

S.No.		pending (on the 1st	instituted (during the	Total cases pending in the court (on the last day of the month as per column 3)	f disposed (during	days taken to
1	Judge, Commercial Court (Dist. Level) Nava Raipur( C.G.)	96	3	94	5	234

Jaideep Garg
Judge
Commercial Court (Diett. Level)
Nava Ralpur, Atti Ringar, Diett-Reigne (C.G.)
02/11/23

# [See Rule 3(2)]

#### Form 1

## List of cases e-filed during the month October, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

Jaideep Garg
Judge
Commercial Court (Dist. Levai)
Keva Raipur, Atci Rager, Dist. Paipur (C.G.)

92/11/23

[See Rule 3(2)]

#### Form 2

	List of cases in which e-Payment of Court fees was made during the month October, 2023											
Sr. No.	r. No. Court District Case No. Petitioner Name Vs. Respondent Name Ad				Advocate	Date of Registration	Date of e-payment of Court Fees					
i (1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbi. MJC 48/2023	M/s S.K. Construction Vs Union of India	Mr. Diwakar Thite, Ms.Sejal Makkad	05,10,2023	29.09.2023					
7	_"-	_19_	Arbit. MJC 49/2023	Union of India Vs Welcome Marketing Assistance	Shri Rakesh Shukla, Shri Vansh Janghel	26.10.2023	17.10.2023					

Jaidsep Garg
Judge
Commercial Count (Oleit, Level)
With Nava Rulpur, Ant Magan, Diest, Raijer (6.3)
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[See Rule 3(2)]

#### Form 3

List of cases in which Electronic Service of Process has taken place during the month October, 2023

St No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-	-	-	_	-	

Jaideep Garg
Judge
Commercial Court (Distr. Local)
Wava Ralpur, Atcl Rogar, Distr. Storper (C.C.)
22 | 11 | 123

# [See Rule 3(2)]

# Form 4 List of total no. of cases randomly allocated during the month October 2023

Sr. No.	Court	District Court Name		Court No.	Case Type	Case Court (No. of cases randomly allocated
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	-	-NIL-	

Jai Geep Ward Judge Commercial Court (Diett, Love) Sultava Ralpur, Atol Negar, Diett-Raspur (0.6) O2/11/23

Form 5 List of cases in which Case Management Hearing was held during the month October, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-

Jaideep Garg Judge Commercial Court (Distr Level) Maya Ralpur, Atal Hogar, Distr Ralper (C.S.) O2 (11/23

#### Form 6

Contested commercial cases disposed during the month October, 2023 Whether Urgent Relief was Number of days for Nature of sought and Date of execution Date of Date of Disposal Petitioner Name Vs. Date of Pre execution Act Section Sr. Advocate Court District Case No. (Contested/ of decree Disposal Respondent Name Registration Institution Decision No. of decree from date Settled) Mediation of decision did not take place (Yes/No) (12)(13)(14)(9) (10)(11)(5) (8) (4) (6) (7) (2) (3) (1) Judge, Commercia 1 Court Bajaj Electricals Ltd.Vs M/s. Mr. N. S. Raipur U/s. 26, CPC 03-10-2023 | 03-10-2023 | Contested CS 2B/2023 12-07-2023 (District Ramgopal Somani Chandrawanshi C.G. Level) Nava Raipur (C.G.) u/s 34,Arbi. & Chief Municipal Officer Vs Arbi. MJC 18-10-2023 18-10-2023 Settled 26-09-2022 Con. Act, 1996 M/s Sachdev Furniture 21/2022 Mr. Rishab Garg Chief Municipal Officer, u/s 34,Arbi. & Nagar Panchayat Jarhi, Arbi. MJC 18-10-2023 18-10-2023 Settled 01-10-2022 Con. Act, 1996 22/2022 Suraipur (C.G.). Vs M/s Mr. Rishab Garg Sachdev Furniture M/s Shree Shakti Iron & Mr. Akash 24-07-2023 18-10-2023 | 18-10-2023 | Contested U/s. 26, CPC CS 3B/2023 Alloys Pvt. Ltd. Vs M/s. \_\*\*\*\_ Gupta SMW Ispat Pvt. Ltd. Orissa Concrete and Allied U/s, 36, Industries Limited Vs 21-03-2022 31-10-2023 31-10-2023 Contested Arbi.& Con. Exec.02/2022 5 Principal Secretary Ministry Mr. Rishab Garg

Jaideep Garg

Act,1996

Commercial Court (Distt. Level)

Nava Ralpur, Atol Nagar, Distt.-Ralpur (C.G.)

02/11/23

of Railways

# Mediation Data on Monthly Basis

# "Form 6 (i): Mediation Data on Monthly Basis

[See rule 10(2)]

Li	st of cases recei	ved for Pre-Institu	uion Mediation an	d Settlement du	ring the month O	ctober 2023
Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
: <b>1</b>	-	-NIL-	-	<del>-</del>		·

Judge
Commercial Court (Distr. Level)
Nava Relpur, Atal Nagar, Distr. Relpur (C.C.)

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#### Mediation Data on Quarterly, Ba-

#### "Form 6 (i): Mediation Data on Quarterly Basis

#### [See rule 10(2)]

W	Sr. No	Name of the Authority	No of application received by Authority	Nature of Ap	plicant party			No. of applications slab- wise as per Schedule-II	No. of application disposed off as per Rule 3(4) and 3(6)	ountination	No. of application where no settlement arrived at as per Rule /(1xix)	No of application where parties reactied a settlement as per Rule 7(1)(vii)
				Individual	Corporate	Individual	Corporate	1   11   111   111   1				
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)
	1		-NII	-	-		-			,		

Jaiweep Care Judges
Commercial Coast (Obst. Load)
Phava Ralpur, Atal Nogar, Dict. Rapar (Co.)
22 / 11 / 23

Form 7

Form 7
Summary of Commercial Court during the month October, 2023

Sr. No.	Court	District	Total number of cases pending of the lst day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	96	3	5	94

Commercial Court (Dietra Local)

Nava Raipur, Anti Regor, Dietra Raipur, (2.9)

02/11/23